

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :01-06-2024

Date : 01.06.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	50932/2024	01.06.2024	ABLAPL-5513/2024	ASHOK KUMAR SAHOO	C.O.		Order Dtd. 2024-05-30	BAIL-1	(Seat No-3)
2	50933/2024	01.06.2024	ABLAPL-5499/2024	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-06-24		(Seat No-3)
3	50934/2024	01.06.2024	ABLAPL-5514/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-05-30		(Seat No-3)
4	50935/2024	01.06.2024	ABLAPL-5521/2024	B SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-05-30		(Seat No-3)
5	50937/2024	01.06.2024	ABLAPL-5373/2024	SRINIBAS H MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-05-30	BAIL-2	(Seat No-11)
6	50938/2024	01.06.2024	ABLAPL-5424/2024	SRINIBAS H MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Seat No-11)
7	50941/2024	01.06.2024	WP (C) - 13787/2024	G. JAYASINGH	C.O.	COURT NO. 9	Order Dtd. 2024-07-01	WRIT BRANCH-7	(Seat No-44)
8	50942/2024	01.06.2024	WP (C) - 13656/2024	M. JATI	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
9	50943/2024	01.06.2024	WP (C) - 13792/2024	S.S. RAY	C.O.	COURT NO.	Order Dtd. 2024-	WRIT BRANCH-7	(Seat No-

						9	05-30		44)
10	50944/2024	01.06.2024	WP (C) - 13773/2024	TAPAN KUMAR MANDAL	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-44)
11	50945/2024	01.06.2024	WP (C) - 13705/2024	H.K. MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2024-07-01	WRIT BRANCH-7	(Seat No-44)
12	50946/2024	01.06.2024	WP (C) - 13228/2024	M. JATI	C.O.	COURT NO. 9	Order Dtd. 2024-05-30	WRIT BRANCH-2	(Seat No-45)
13	50947/2024	01.06.2024	CRLMP-857/2024	M. DAS	C.O.	COURT NO. 9	Order Dtd. 2024-06-18	WRIT BRANCH-6	(Seat No-24)
14	50948/2024	01.06.2024	RPFAM-149/2024	B.P. SAMAL	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-24)
15	50949/2024	01.06.2024	CMP-420/2024	TAPAN KUMAR MANDAL	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-2	(Seat No-6)
16	50950/2024	01.06.2024	WP (C) - 13586/2024	D.B. RAY	C.O.	COURT NO. 20	Order Dtd. 2024-05-30	WRIT BRANCH-5	(Seat No-22)
17	50951/2024	01.06.2024	WP (C) - 13586/2024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024-05-30	WRIT BRANCH-5	(Seat No-22)
18	50952/2024	01.06.2024	WP (C) - 13834/2024	J.M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-30	WRIT BRANCH-8	(Seat No-29)
19	50953/2024	01.06.2024	WP (C) - 13766/2024	P.N. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-30	WRIT BRANCH-7	(Seat No-44)
20	50928/2024	01.06.2024	ABLAPL-5485/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-05-30	BAIL-1	(Seat No-1)
21	50929/2024	01.06.2024	ABLAPL-5510/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-05-30		(Seat No-1)
22	50930/2024	01.06.2024	ABLAPL-5511/2024	OM PRAKASH	GENERAL		Order Dtd.		(Seat

			4	SARAN			2024-05-30		No-1)
23	50931/2024	01.06.2024	ABLAPL-18124/2016	BISWAJIT DAS	GENERAL		Order Dtd. 2017-06-20		(Seat No-1)
24	50936/2024	01.06.2024	CONTC-3203/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-26		(Seat No-1)
25	50939/2024	01.06.2024	MACA-573/2023	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2024-03-06	MISC. APPEAL SEC.	(Seat No-1)
26	50940/2024	01.06.2024	WP(C) - 41687/2023	DISTRICT EDUCATION OFFICER ANGUL	GENERAL		Judgement Dtd. 2023-12-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)

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